

Schemes to promote urbanization in Eleventh Plan

1530. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Eleventh Five Year Plan included several schemes to promote an orderly and sustainable process of urbanization;

(b) if so, details of these schemes which have been put into operation during the Eleventh Five Year Plan; and

(c) how far these schemes have been successful in achieving the objectives for which they have been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir.

(b) The Eleventh Plan had several schemes to promote urbanization. These include, among others, the Jawaharlal Nehru Urban Renewal Mission (JNNURM) for creation of urban infrastructure/service delivery mechanisms through community participation and enhanced accountability of ULBs/parastatals agencies and Mass Transit Urban Transport projects under the Ministry of Urban Development.

(c) The objectives of the various schemes to promote urbanization have been achieved to a large extent. As on October 30, 2012, 552 projects at a total cost of Rs. 62,039 crore have been sanctioned under the Urban Infrastructure and Governance sub-mission of JnNURM. The Additional Central Assistance (ACA) committed by the Government of India towards meeting the central share of the total project cost for these 552 projects is Rs. 28,697 crores, out of which an amount of Rs. 18,290 crore has been released to the Mission Cities. In addition an amount of Rs. 2,089 crore had been sanctioned as central share for Buses under Stimulus Package, out of which Rs. 1,443 crore has been released till date.

Under urban transport, Delhi Metro rail project phase-II was completed and its phase III involving four corridors of total length of 103.055 km at an estimated cost of Rs. 35,242 crore are being implemented. Metro rail projects in Bengaluru, Chennai, Kolkata, Jaipur, Kochi and Mumbai are under implementation. Sanction of 15,260 buses under JNNURM is likely to improve city bus services in many cities.

Change of floor for disabled persons by DDA

1531. SHRI RANBIR SINGH PARJAPATI: Will the MINISTER OF URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 144 given in Rajya Sabha on 8th August, 2012 and state:

- (a) whether DDA is not changing flats from first to ground floor of disabled persons despite submitting disability certificates by them;
- (b) if so, the reasons therefor;
- (c) how many applications were received for change of floor and action taken thereon;
- (d) the reasons for not changing flat;
- (e) whether MPs (Members of Parliament) have written letters in this regard and whether no consideration have been given; and
- (f) whether any proposal to inquire into the matter for not following Government decision/policy and for not giving due consideration to MPs?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) The Delhi Development Authority (DDA) has informed that change of floor to the persons with disability is allowed by it, subject to availability of flat and eligibility of the applicant.

(c) and (d) DDA has informed that during last one year, out of 4 requests received from such allottees of DDA Housing Scheme-2010 for change of floor, one has already been allotted a flat on the Ground floor.

(e) and (f) DDA has further informed that whenever any request is received from any Hon'ble Member of Parliament recommending -change of floor for a disabled person, the same is considered subject to availability of vacant flat at the ground floor.

Bus rapid transit system projects under JNNURM in Uttar Pradesh

†1532. SHRI JUGUL KISHORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the work on Bus Rapid Transit system projects under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Uttar Pradesh along with other States have been completed;
- (b) if so, the details thereof;
- (c) whether Government has received any complaints regarding construction of the project;

†Original notice of the question was received in Hindi.